

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURT : DELHI**

ORDER

Sh. Abhishek Goyal, Addl. Sessions Judge-03 (Central), Tis Hazari Courts, Delhi, is hereby authorized under Section 10(3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/ Investigating Agencies of Central District/Sessions Divisions of Delhi on 22.03.2024.



(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 18957-18987 /Bail Power/Gaz/2024

Dated 22 MAR 2024

Sub:-Bail Roster for 22.03.2024

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officer concerned.
3. The AO(J), Filing Section, Admn. Branch (I,II&III), General Branch (Central) E-Sewa & Suvidha Kendra, Lock-up, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
5. The Public Prosecutor, Delhi.
6. The Reader/ PS to the undersigned.
7. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
8. The Secretary, Bar Association, all Court Complexes, Delhi/New Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi